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THE HIGH COURT OF ORISSA, CUTTACK

NOTIFICATION

The 28th November, 2025

No.1306/R— In exercise of the powers conferred under Article-229 of the Constitution of India, the Chief Justice of the High Court of Orissa has been pleased to make the following Rules further to amend the High Court of Orissa (Appointment of Staff and Conditions of Service) Rules, 2019 to regulate the recruitment and conditions of service of the persons appointed to various posts in different Cadres/Groups in the High Court of Orissa, namely;

1. **Short title and commencement :—**

These Rules may be called “The High Court of Orissa (Appointment of Staff and Conditions of Service) (1st Amendment) Rules, 2025” and shall come into force on the date of publication in the *Odisha Gazette*.

2. In the High Court of Orissa (Appointment of Staff and Conditions of Service) Rules, 2019 (hereinafter referred to as the said Rules), the words “and Assistant Registrar (Inspection)” shall be inserted after the words “Assistant Registrar-*cum*-Additional Stamp Reporter & Oath Commissioner” occurring in Sub-rule (1)(f) of Rule-2.
3. In the said Rules, the words “Categories – 1, 2, 3 and 4” occurring in Sub-rule (6) of Rule 5, shall be substituted by the words “Categories - 1, 2, 3, 4, 5, 6 and 7”.
4. In the said Rules, the words “and Junior Grade Typist/ Data Entry Operator” occurring in the Sub-rule (1) of Rule 8, shall be substituted by the words “,Junior Grade Typist/ Data Entry Operator and Desk Top Printing Operator”.
5. In the said Rules, in sub-rule (1) of Rule-11,

- i. For the words and figures “below 32 (thirty-two) years of age for Group B and C and 35 (thirty-five) years of age for Group-D” occurring in clause (iii), the words and figures “not exceeding 42 (forty-two) years of age” shall be substituted.
- ii. the clause (iii)(e) shall be substituted as follows:

“(e) Provided further that, the Mulia(s), who are on Roll of the Court, shall be allowed maximum age relaxation of 5 (five) years.”

6. In the said Rules, the words “Appendix- 2-A to Appendix- 2-L” occurring in Sub-rule (8) of Rule- 12, shall be substituted by the words “Appendix- 2-A to Appendix- 2-M”.
7. In the said Rules, Sub-rule (1) of Rule-13 shall be substituted as follow;

“(1) (a) All the Direct Recruitment examinations for Group-B posts shall comprise the following four stages:

- (i) Preliminary Test
- (ii) Main Examination / Test
- (iii) Computer/ Skill Test
- (iv) Viva-Voce Test

(b) All direct recruitment examinations for Group-C posts shall be conducted in accordance with the modalities prescribed in the respective Appendices.”

8. In the said Rules, the words “and Programmer” occurring in Proviso (ii) appended to Sub-rule (4) of Rule 13, shall be substituted by the words “,Programmer and Desk Top Printing Operator”.
9. In the said Rules, the words “Assistant Registrar (Inspection),” shall be inserted after the words “Assistant Registrar-*cum*-Additional Stamp Reporter & Oath Commissioner” occurring in Sub-rule (1) of Rule-34.
10. In the said Rules, the Appendix-1 shall be substituted as follows:

APPENDIX-1

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
HEAD-I	OFFICERS FROM THE CADRE OF O.S.J.S. & O.J.S.					
Group –A	1.	Registrar General	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service.
	2.	Registrar (Administration)	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service.
	3.	Registrar (Judicial)	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service.
	4.	Registrar (Inspection)	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service.
	5.	Registrar (Vigilance)	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	6.	Co-ordinator, Arbitration Centre	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service
	7.	Member Secretary, SCMS	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service.
	8.	Officer on Special Duty(Vigilance)	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service
	9.	Secretary, Juvenile Justice Committee	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service
	10.	Registrar, Records	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service
	11.	Editor-in-Chief of ILR-Cuttack Series	An Officer in the Cadre of District Judge.		Own Scale of Pay	From the members of the Orissa Superior Judicial Service

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	12.	Deputy Registrar (Judicial)	An Officer in the Cadre of Senior Civil Judge.		Own Scale of Pay	From the members of the Orissa Judicial Service.
	13.	Special Officer (Administration)	An Officer in the Cadre of Senior Civil Judge.		Own Scale of Pay	From the members of the Orissa Judicial Service.
	14.	Special Officer (Special Cell)	An Officer in the Cadre of Senior Civil Judge		Own Scale of Pay	From the members of the Orissa Judicial Service.
	15.	Deputy Registrar (Administration & Protocol)	An Officer in the Cadre of Senior Civil Judge		Own Scale of Pay	From the members of the Orissa Judicial Service.
	16.	Central Project Co-ordinator	An Officer in the Cadre of Senior Civil Judge		Own Scale of Pay	From the members of the Orissa Judicial Service.
	17.	Addl. Co-ordinator Arbitration Centre	An Officer in the Cadre of Senior Civil Judge		Own Scale of Pay	From the members of the Orissa Judicial Service

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	18.	Deputy Registrar, Records	An Officer in the Cadre of Senior Civil Judge		Own Scale of Pay	From the members of the Orissa Judicial Service
	19.	Assistant Registrar (Administration)	An Officer in the Cadre of Civil Judge		Own Scale of Pay	From the members of the Orissa Judicial Service.
	20.	Assistant Registrar, Records	An Officer in the Cadre of Civil Judge		Own Scale of Pay	From the members of the Orissa Judicial Service.
HEAD-II	OFFICERS AND STAFF OF THE COURT					
Group –A	1.	Additional Registrar (Establishment)	Bachelor's degree in any discipline from a recognized University, having fluency in Hindi and English and is a fit person to hold the post in the opinion of the Hon'ble Chief Justice.	At least 1 year in the post of Joint Registrar. However, when eligible officers at the ratio of 1:3 are not available in the zone of consideration in the feeder cadre for promotion to the post, in that circumstance, Officers having not less than 2 years of experience in the cadre of ADR	Rs.1,23,100-2,15,900	By promotion from the post of Joint Registrar/ Additional Deputy Registrar (Judicial & Establishment) basing on Merit-Cum-suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
				(J&E) shall be taken into consideration in the common zone of consideration along with all the available officers of the feeder Cadre.		
	2.	Additional Registrar- <i>Cum</i> -Principal Secretary	Bachelor's degree in Law from a recognized University, having fluency in Hindi and English and is a fit person to hold the post in the opinion of the Hon'ble Chief Justice.	At least 1 year in the post of Joint Registrar- <i>cum</i> -Principal Secretary. However, when eligible officers at the ratio of 1:3 are not available in the zone of consideration in the feeder cadre for promotion to the post, in that circumstance, officers having not less than 2 years experience in the cadre of ADR- <i>cum</i> -APS Shall be taken into consideration in the common Zone of consideration along with all the available officers of the feeder Cadre.	Rs.1,23,100-2,15,900	By promotion from the post of Joint Registrar- <i>Cum</i> -Principal Secretary/ Addl. Deputy Registrar- <i>Cum</i> -Addl. Principal Secretary basing on Merit- <i>Cum</i> - Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	3.	Joint Registrar- <i>Cum</i> -Principal Secretary	Bachelor's degree in any discipline from a recognized University, having fluency in Hindi and English and is a fit person to hold the post in the opinion of the Hon'ble Chief Justice.	At least 1 year in the post of ADR- <i>cum</i> -APS. However, when eligible officers at the ratio of 1:3 are not available in the zone of consideration in the feeder cadre for promotion to the post, in that circumstance, officers having not less than 2 years of experience in the cadre of Asst. Registrar- <i>cum</i> -Senior Secretary shall be taken into consideration in the common Zone of consideration along with all the available officers of the feeder Cadre.	Rs.78,800- 2,09,200/-	By promotion from the post of Addl. Deputy Registrar- <i>Cum</i> - Addl. Principal Secretary/ Asst. Registrar- <i>Cum</i> -Senior Secretary basing on Merit- <i>Cum</i> -Suitability with due regard to seniority.
	4.	Joint Registrar (Judicial)	Bachelor's degree in any discipline from a recognized University.	At least 1 year in the post of ADR (J & E). However, when eligible officers at the ratio of 1:3 are not available in the zone of consideration in the feeder cadre for promotion to the post,	Rs.78,800- 2,09,200/-	By promotion from the post of Additional Deputy Registrar (Judicial & Establishment)/ cadre of Asst. Registrar

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
				in that circumstance, officers having not less than 2 years experience in the cadre of Asst. Registrar shall be taken into consideration in the common zone of consideration along with all the available officers of the feeder cadre.		basing on Merit-Cum-Suitability with due regard to seniority.
	5.	Joint Registrar (Establishment)	Bachelor's degree in any discipline from a recognized University.	At least 1 year in the post of ADR (J&E). However, when eligible officers at the ratio of 1:3 are not available in the zone of consideration in the feeder cadre for promotion to the post, in that circumstance, officers having not less than 2 years experience in the cadre of Asst. Registrar shall be taken into consideration in the common zone of consideration along with all the available officers of	Rs.78,800-2,09,200/-	By promotion from the post of Additional Deputy Registrar (Judicial & Establishment)/ cadre of Asst. Registrar basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
				the feeder cadre.		
	6.	Additional Deputy Registrar (Judicial & Establishment)	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto, with elementary knowledge in Rules and practice of the High Court of Orissa.	Should have minimum experience of one year in the cadre of Asst. Registrar	Rs.67,700-2,08,700/-	By promotion from the cadre of Assistant Registrar basing on Merit-Cum-Suitability with due regard to seniority.
	7.	Additional Deputy Registrar-Cum-Additional Principal Secretary	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto, having fluency in Hindi and English and is a fit person to hold the post in the opinion of the Hon'ble Chief Justice.	At least 1 year as Senior Secretary to Hon'ble Judges.	Rs.67,700-2,08,700/-	By promotion from the post of Asst. Registrar-Cum-Senior Secretary basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	8.	Assistant Registrar (Establishment)	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 1 year in the cadre of Superintendent and 6 years in toto working both as Superintendent and Section Officer	Rs.56,100-1,77,500/-	By promotion from the post of Superintendent basing on Merit-Cum-Suitability with due regard to seniority.
	9.	Assistant Registrar (Judicial)	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 1 year in the cadre of Superintendent and 6 years in toto working both as Superintendent and Section Officer	Rs.56,100-1,77,500/-	By promotion from the post of Superintendent basing on Merit-Cum-Suitability with due regard to seniority.
	10.	Assistant Registrar(Judicial & Establishment)	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 1 year in the cadre of Superintendent and 6 years in toto working both as Superintendent and Section Officer	Rs.56,100-1,77,500/-	By promotion from the post of Superintendent basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	11.	Assistant Registrar- <i>cum</i> -Establishment Officer	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 1 year in the cadre of Superintendent and 6 years in toto working both as Superintendent and Section Officer	Rs.56,100-1,77,500/-	By promotion from the post of Superintendent basing on Merit- <i>Cum</i> -Suitability with due regard to seniority.
	12.	Assistant Registrar- <i>cum</i> -Stamp Reporter & Oath Commissioner	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 1 year in the cadre of Superintendent and 6 years in toto working both as Superintendent and Section Officer	Rs.56,100-1,77,500/-	By promotion from the post of Superintendent basing on Merit- <i>Cum</i> -Suitability with due regard to seniority.
	13.	Assistant Registrar- <i>cum</i> -Additional Stamp Reporter & Oath Commissioner	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 1 year in the cadre of Superintendent and 6 years in toto working both as Superintendent and Section Officer	Rs.56,100-1,77,500/-	By promotion from the post of Superintendent basing on Merit- <i>Cum</i> -Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	14.	Assistant Registrar (Inspection)	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 1 year in the cadre of Superintendent and 6 years in toto working both as Superintendent and Section Officer. In addition a minimum 2 years working experience in the matter of judicial record inspection is desirable.	Rs.56,100-1,77,500/-	By promotion from the post of Superintendent basing on Merit-Cum-Suitability with due regard to seniority.
	15.	Assistant Registrar-Cum-Senior Secretary	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 3 years in the cadre of Secretary and 6 years in toto working both as Secretary and Personal Assistant.	Rs.56,100-1,77,500/-	By promotion from the post of Secretary basing on Merit-Cum-Suitability with due regard to seniority.
	16.	Court Officer cum-Assistant Registrar	Bachelor's degree from any recognized University having proficiency in English, Odia, Hindi and experience to deal with the Hon'ble Judges.		Rs.56,100-1,77,500/-	By way of promotion on the basis of selection from the post of Superintendent / Section Officer basing on the merit and

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
						suitability.
	17.	Assistant Registrar (Protocol)	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto and having good knowledge in English, Hindi and Odia and experience to deal with the Hon'ble Judges.	Should have minimum experience of 10 years working as Assistant Section Officer	Rs.56,100-1,77,500/-	By way of promotion on the basis of selection from the post of Superintendent/ Section Officer/ Assistant Section Officer having minimum experience of 10 years those who are willing to work even in odd hours and also basing on the merit and suitability.
Group-B	18.	Superintendent	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 3years working in feeder cadre.	Rs.47,600-1,51,100/-	By promotion from the Post of Section Officer basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	19.	Secretary	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 5 years working in feeder cadre.	Rs.47,600-1,51,100/-	By Promotion from the post of Personal Assistant basing on Merit-Cum-Suitability with due regard to seniority.
	20.	Section Officer	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 8 years working as Assistant Section Officer.	Rs.44,900-1,42,400/-	By promotion from the posts of Assistant Section Officer and Peripatetic Stamp Reporter basing on Merit-Cum-Suitability with due regard to seniority.
	21.	Section Officer (Translation Branch)	Bachelor's degree from a recognized University having English/ Odia as an Honors subject with adequate knowledge in computer application.	Should have minimum experience of 9 years working in feeder cadre.	Rs.44,900-1,42,400/-	By promotion from the post of Translator basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	22.	Personal Assistant	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 6 years working in feeder cadre.	Rs.44,900-1,42,400/-	By Promotion from the post of Senior Stenographer basing on Merit-Cum-Suitability with due regard to seniority.
	23.	System Analyst	B.E./B.Tech Degree in computer Science/ IT or MCA / M.Sc. Degree in Computer Science with first class or equivalent position from a recognized University/Institution.	Minimum 3 years of experience in Programming/ Software Development.	Rs.44,900-1,42,400/-	By direct recruitment.
	24.	Superintendent of Typists Level-I	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.		Rs.44,900-1,42,400/-	By Promotion from the post of Superintendent of Typists Level-II basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	25.	Statistical Officer	At least 2nd Class Master's Degree in Economics/ Applied Economics/ Statistics/Applied Statistics and passed PGDCA/equivalent course in Computer.	Minimum one year experience of Statistical work involving collection, compilation and interpretation of statistical data or planning work.	Rs.44,900-1,42,400/-	By Direct Recruitment.
	26.	Assistant Section Officer	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto. He / She must have adequate knowledge in Computer Application.		Rs.35,400-1,12,400/-	(a) By direct Recruitment through competitive examination. (b) 10% of vacancy arising in a year subject to a maximum of 10 posts shall be filled up by promotion on the basis of selection from the post of Senior Grade Typists and Senior Grade Diarists who have rendered atleast

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
						<p>10 years of continuous service inclusive of at least three years of service in the respective posts having requisite qualification for the post of Assistant Section Officer.</p> <p>(c) 10% of vacancy arising in a year subject to a maximum of 2 posts shall be filled up by promotion on the basis of selection from the post of Copyists who have rendered at least 5 years of continuous service having requisite qualification for the post of Assistant Section Officer.</p>

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	27.	Peripatetic Stamp Reporter	Bachelor's degree in Law from a recognized University with adequate knowledge in Computer Application.	At least 5 years of working experience in any Sub-ordinate Court Establishment in Group- 'C' category or 3years of practice at Bar.	Rs.35,400-1,12,400/-	By direct recruitment.
	28.	Superintendent of Typist Level-II	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 10 years working in feeder cadre or 18 years of total continuous service both in the ranks of Junior Typist and Senior Typist.	Rs.35,400-1,12,400/-	By promotion from the post of Senior Typist basing on Merit-Cum-Suitability with due regard to seniority.
	29.	Translator	Bachelor's degree from a recognized University having English/ Odia as an Honors subject with adequate knowledge in Computer Application.		Rs.35,400-1,12,400/-	By direct recruitment.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	30.	Judicial Indexer	Bachelor's degree in Law from a recognized University with adequate knowledge in Computer Application.	At least 5 years of working experience in High Court or any Sub-ordinate Court Establishment in Group-'C' category or 3years of practice at Bar.	Rs.35,400-1,12,400/-	By direct recruitment.
	31.	Senior Stenographer	Bachelor's degree in any discipline from a recognized University having adequate knowledge in Computer Application. (for appointment through direct recruitment, the candidate, in addition to the above qualification, should have minimum speed of 90 words per minute in English shorthand and 45words per minute in English Type writing).	For appointment by promotion, the candidate should have minimum experience of 3 years working in feeder cadre.	Rs.35,400-1,12,400/-	By promotion from the post of Junior Stenographer basing on Merit-Cum-Suitability with due regard to seniority. In case of non-availability of eligible/ suitable candidates for promotion, appointment may be made by direct recruitment.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	32.	Librarian	Bachelor's degree in any discipline from a recognized University with minimum 2nd class and a degree in Library Science with PGDCA or such other qualification equivalent thereto from any recognized institution.	2 years experience in a recognized Library.	Rs.35,400-1,12,400/-	By direct recruitment.
	33.	Programmer	B.E./B.Tech Degree in computer Science/IT or MCA or M.Sc. Degree in Computer Science with first class or equivalent from a recognized University/ Institution.	Minimum 1 year of experience in Programming/ Software Development.	Rs.35,400-1,12,400/-	By direct recruitment.
	34.	Head Driver	Having expertise in driving of Light Motor Vehicles	Minimum 2 years experience as Senior Driver	Rs.35,400-1,12,400/-	By promotion from the post of Senior Driver basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	35.	Diary Superintendent	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto. He/ She must have Adequate knowledge in Computer Application	He should have minimum experience of 3 years in the feeder cadre.	Rs.35,400-1,12,400/-	By promotion from the post of Senior Grade Diarist basing on Merit- <i>Cum</i> -Suitability with due regard to seniority.
Group-C	36.	Junior Librarian	Having qualification of Bachelor Degree in any discipline with Diploma in Library Science and PGDCA Course in Computer.	Should have minimum experience of 5 years working as Technical Assistant (Library).	Rs.29,200 - 92,300/-	By promotion from the post of Technical Assistant (Library) basing on Merit- <i>cum</i> -Suitability with due regard to seniority
	37.	Junior Stenographer	Bachelor's degree in any discipline from a recognized University with a minimum speed of 80 words per minute in Short Hand & 40 words per minute in type writing.		Rs.25,500-81,100/-	By direct recruitment.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
			He/she should have adequate knowledge in Computer Application.			
	38.	Desk Top Printing Operator	+2 (Higher Secondary) /any equivalent degree alongwith Diploma or Bachelor's Degree, in Graphic Design/ Fine Arts/ Visual Communication/ Multimedia, or a recognized certified course in Graphic Design/ Animation/ Digital Media from an accredited institution.	At least two years of trade experience	Rs.25,500-81,100/-	By direct recruitment.
	39.	Senior Grade Typist	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto.	Should have minimum experience of 8 years working in feeder cadre.	Rs.25,500-81,100/-	By promotion from the post of Junior Grade Typist or Data Entry Operator basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	40.	Senior Grade Diarist	He/she should have passed atleast Class-VIII examination.	Should have minimum experience of 1 year working in feeder cadre.	Rs.25,500-81,100/-	By promotion from the post of Diarist basing on Merit-Cum-Suitability with due regard to seniority.
	41.	Senior Driver	Having expertise in driving of Light Motor Vehicles.	Minimum 2 years of experience as Driver	Rs.25,500-81,100/-	By promotion from the post of Driver basing on Merit-Cum-Suitability with due regard to seniority
	42.	Technical Assistant (Library)	Having qualification of Intermediate / +2Pass with Diploma in Library Science and passed PGDCA Course in Computer.		Rs.21,700-69,100/-	By direct recruitment.
	43.	Generator Operator	Should have passed H.S.C. Examination and Electrical Trade from any Government recognized ITI.	2 years of practical experience in Electrical Trade	Rs.21,700-69,100/-	By direct recruitment.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	44.	Junior Grade Typist/Data Entry Operator	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto and typewriting with a minimum speed of 40 words per minute in the Computer and should have passed PGDCA Course in Computer.		Rs.19,900-63,200/-	By direct recruitment.
	45.	Diarist	Should have passed Class-VIII.	Should have minimum experience of 3 years working in feeder cadre.	Rs.19,900-63,200/-	By promotion from the post of Jamadar, Duftary and Treasury Sarkar or such other post equivalent thereto in Group-C, basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	46.	Copyist	Bachelor's degree in any discipline from a recognized University or such other qualification equivalent thereto. He/She must have adequate knowledge in Computer Application.		Rs.19,900-63,200/-	By way of absorption from the post of Remunerated Copyist
	47.	Driver	Should have passed H.S.C. examination and possessed of valid L.M.V. Driving License with knowledge of Motor Vehicle Mechanism. He must be willing to work even at odd hours and on Sundays / holidays.	3 years experience in driving of L.M.V.in any Govt. or recognized organization.	Rs.19,900-63,200/-	The driving knowing peons of the Court, passed M.E standard and are otherwise suitable for promotion shall be considered first for promotion to the post of Driver subject to their passing the Practical Test (Driving Skill and Mechanical Skill)and Personal Interview, and as per the modalities,

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
						regarding qualifying marks etc., to be formulated by the Selection Committee. Thereafter the remaining vacancies in a particular year shall be thrown open for direct recruitment.
	48.	Treasury Sarkar	Should have passed Class-VIII having working knowledge in English.	Should have minimum experience of 8 years working in feeder cadre.	Rs.18,000-56,900/-	By promotion from the post of Group-‘D’ employees having pay of level-1 in the Pay Matrix basing on Merit-Cum-Suitability with due regard to seniority.
	49.	Zamadar	Should have passed Class-VIII and should have capacity to deal with the Hon’ble Judges.	Should have minimum experience of 8 years working in feeder cadre.	Rs.18,000-56,900/-	By promotion from the post of Group-‘D’ employees basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	50.	Duftary	Should have passed Class-VIII and with ability to read simple Odia and English & proficiency in stitching and binding work.	Should have minimum experience of 8 years working in feeder cadre	Rs.18,000-56,900/-	By promotion from the post of Orderly and Office Peon or such other equivalent posts basing on Merit-Cum-Suitability with due regard to seniority.
	51.	Attender	Should have passed Class-VIII.	Should have minimum experience of 8 years working in feeder cadre.	Rs.18,000-56,900/-	By promotion from the post of orderly and office peon or such other equivalent posts basing on Merit-Cum-Suitability with due regard to seniority.
	52.	Cook-cum-Caretaker	Should have passed Class-VIII with adequate knowledge and skill in cooking, cleaning, housekeeping and household works.	Should have minimum experience of 8 years working in feeder cadre.	Rs.18,000-56,900/-	By promotion from the post of Orderly and Office Peon or such other equivalent posts basing on Merit-Cum-Suitability with due regard to seniority.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	53.	Mali-cum-Chowkidar	Should have passed Class-VIII and shall be proficient in stitching and binding work.	Should have minimum experience of 8 years working in feeder cadre.	Rs.18,000-56,900/-	By promotion from the post of Orderly and Office Peon or such other equivalent posts basing on Merit-Cum-Suitability with due regard to seniority.
Group-D	54.	Orderly & Office Peon	Should have passed Class-VIII. He / She should have adequate knowledge and skill in cooking, cleaning, housekeeping and other household works. He / She must be willing to work even during odd hours.		Rs.16,600-52,400/-	By direct recruitment.
	55.	Farash	Should have passed Class-VIII. He / She should have adequate knowledge and skill in cooking, cleaning, housekeeping and other household works. He / She		Rs.16,600-52,400/-	By direct recruitment.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
			must be willing to work even during odd hours.			
	56.	Night Watchman	Should have passed Class-VIII. He / She should have adequate knowledge and skill in cooking, cleaning, housekeeping and other household works. He / She must be willing to work even during odd hours.		Rs.16,600-52,400/-	By direct recruitment.
	57.	Mali	Should have passed Class-VIII. He / She should have adequate practical knowledge and skill in gardening.		Rs.16,600-52,400/-	By direct recruitment.
	58.	Gate Keeper	Should have passed Class-VIII. He / She should have adequate knowledge and skill in cooking, cleaning, housekeeping and other		Rs.16,600-52,400/-	By direct recruitment.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
			household works. He / She must be willing to work even during odd hours.			
	59.	Permanent Mulia	Should have passed Class-VIII. He / She should have adequate knowledge and skill in cooking, cleaning, housekeeping and other household works. He / She must be willing to work even during odd hours.		Rs.16,600-52,400/-	By direct recruitment.
	60.	Sweeper	Should have passed Class-VIII. He / She should have adequate knowledge and skill in cooking, cleaning, housekeeping and other household works. He / She must be willing to work even during odd hours.		Rs.16,600-52,400/-	By direct recruitment.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	61.	Sweeper-cum-Farash	Should have passed Class-VIII. He / She should have adequate knowledge and skill in cooking, cleaning, housekeeping and other household works. He / She must be willing to work even during odd hours.		Rs.16,600-52,400/-	By direct recruitment.
	62.	Class-IV	Should have passed Class-VIII. He / She should have adequate knowledge and skill in cooking, cleaning, housekeeping and other household works. He / She must be willing to work even during odd hours.		Rs.16,600-52,400/-	By direct recruitment.
HEAD-III	OFFICERS AND STAFF ON DEPUTATION TO THE COURT					
Group-A	1.	Financial Advisor	An officer of Odisha Finance Service.		Own Scale of Pay	On deputation from the Finance Department of the State Government.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	2.	Finance Officer	An officer of Odisha Finance Service.		Own Scale of Pay	On deputation from the Finance Department of the State Government.
	3.	Medical Officer (Allopathic)	A Medicine Specialist		Own Scale of Pay	On deputation from the Health Department of the State Government.
Group-B	4.	Homeopathy Medical Officer			Own Scale of Pay	On deputation from the Health and Family Welfare Department of the State Government.
	5.	Physiotherapist			Own Scale of Pay	On deputation from the Health and Family Welfare Department of the State Government.
	6.	Assistant Curator			Own Scale of Pay	On deputation from OLLC (Odia Language Literature & Culture) Department of the State Government.
Group-C	7.	Pharmacist			Own Scale of Pay	On deputation from the Health and Family Welfare Department of

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
						the State Government.
	8.	Laboratory Technician			Own Scale of Pay	On deputation from the Health and Family Welfare Department of the State Government.
	9.	Health Worker(Female)			Own Scale of Pay	On deputation from the Health and Family Welfare Department of the State Government.
	10.	Homoeopathy Assistant			Own Scale of Pay	On deputation from the Health and Family Welfare Department of the State Government.
Group-D	11.	Medical Attendant			Own Scale of Pay	On deputation from the Health and Family Welfare Department of the State Government.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
HEAD-IV	OFFICERS AND STAFF UNDER e-COURTS SERVICES					
Group-A	1.	Senior System Officer	M.E/ M. Tech or MCA or BE/B.Tech in Computer Science/Information Technology from a recognized institution or from a University with minimum 60% marks in aggregate or first class and having 3 years relevant experience.		Rs.56,100-1,77,500/-	By Direct Recruitment
Group-B	2.	System Officer	MCA or BE/ B.Tech/ M.Sc in Computer Science/ Information Technology from a recognized institution or from a University with minimum 60% marks in aggregate or first class.		Rs.44,900-1,42,400/-	By Direct Recruitment

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	3.	System Assistant	B.Sc in Computer Science/ 3 years Diploma in IT or CSE from a recognized institution or university with 60% marks in aggregate or first class, provided that candidates having higher qualification and experience shall be preferred.		Rs.35,400- 1,12,400/-	By Direct Recruitment
Tenure Post	1.	Director- <i>cum</i> -OSD, Archives	Master's degree in Indian History/ Anthropology/ Archaeology/ Law/ Library Science or a related discipline from a recognized university	At least 10 years of experience in an Archives Office or Government Record Office in supervisory capacity or research or teaching in the relevant subject at graduate level in recognized Institution or University	(i) The pay in case of in-service candidates shall be considered as per the Pay and Allowances along with other perks and privileges attached to the	By selection as per the scheme for engagement of Director- <i>cum</i> -OSD, Archives (Appendix-10)

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
					<p>said posts.</p> <p>(ii) The remuneration in case of retired candidates shall be fixed by adopting the principle of pay minus pension and other facilities such as HRA & TPT Allowance.</p>	
	2.	Consultant, History	Post-graduate in History	Should have experience of teaching in History for at least 10 (ten) years in any recognized College or University	(i) The pay in case of in-service candidates shall be considered as per the Pay and Allowances along with other perks and	By selection from the Colleges/ Universities of repute on a deputation basis or from amongst the retired professors in History discipline as per the scheme for engagement of

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
					<p>privileges attached to the said posts.</p> <p>(ii) The remuneration in case of retired candidates shall be considered by adopting the principle of 'pay minus pension' or Rs. 1,00,000/- (Rupees One Lakh) only per month whichever is less.</p>	Consultant, History. (Appendix-11)
	3.	Consultant, Law	Post-graduate in Law	Should have experience of teaching in law for at least 10 (ten) years in any recognized	The pay in case of in-service candidates shall be considered	By selection from the Colleges/ Universities of repute on a deputation basis or

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
				College or University.	<p>as per the Pay and Allowances along with other perks and privileges attached to the said posts.</p> <p>(ii) The remuneration in case of retired candidates shall be considered by adopting the principle of 'pay minus pension' or Rs. 1,00,000/- (Rupees One Lakh) only per month whichever is less.</p>	from amongst the retired professors in Law discipline as per the scheme for engagement of Consultant, Law. (Appendix-11)

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
	4.	Law Reporter	An Advocate with at least 10 years of standing practice in the High Court of Orissa.	10years.	Rs.35,000/- (Consolidated)	By selection indirect recruitment from the members of the High Court Bar Association.
	5.	Research Assistant	A candidate must have acquired LLB degree/ LLM degree from any recognized Universities/Colleges/ Institutions within 3 years from the date of his/her application and should not have put in more than 5 years of practice, if he/she is a practicing Advocate.	A candidate must have good working knowledge of computers.	Rs.30,000/- (consolidated)	By selection indirect recruitment as per the Scheme for engagement of Research Assistant.
	6.	Law Researcher	A candidate from law background must have completed LLB degree/LLM degree from any recognized	Good working knowledge of computer, preferably 3years work/practice/teaching experience.	Rs. 30,000/- per month (consolidated)	By the direct recruitment through selection as per the Scheme for engagement of Law-Researcher

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
			Universities/ Colleges/ Institutions. A candidate from history back ground must have completed Post Graduate degree/or any higher degree in history from any recognized Universities /Colleges/ Institutions.			(Appendix-7A)
	7.	Assistant Editor	An Advocate with at least 7 years of standing practice in the High Court of Orissa.	Knowledge in reporting in journals etc.	Rs.30,000/- (Consolidated)	By selection in direct recruitment from the members of the High Court Bar Association.

Category of post	Sl. No.	Designation	Minimum qualification	Experience, if any	Scale of pay	Mode of recruitment
1.	2.	3.	4.	5.	6.	7.
Remunerated post	1.	Remunerated Copyist	Bachelor's degree in any discipline from a recognized university or such other qualification equivalent thereto. He/ She must have adequate knowledge in Computer Application.		Remuneration as fixed by the Govt. from time to time.	By Direct Recruitment

design (web, UI/UX, social media graphics) and other latest software. Professional skills creativity and visual imagination].

12. In the said Rules, In Appendix-2-J,
 - (i) Clause 4 (b) shall be substituted as follows:

“(b) While assessing the accuracy of reproduction, 0.25 mark will be deducted for each mistake in typed script. Omission, substitution, addition, & repetition of words shall be treated as mistakes. A candidate whose script reveals more than 20 (twenty) mistakes, will be eliminated as disqualified.”
 - (ii) Clause 5 shall be deleted.
13. In the said Rules, the “Scheme formulated under Rule-10(1) of The High Court of Orissa (Appointment of Staff and Conditions of Service) Rules, 2019” occurring after Appendix-8 shall be titled as “Appendix-9”
14. In the said rules, after so numbered, a new appendix namely; Appendix-10 shall be inserted after Appendix-9 as follows:

APPENDIX-10

SCHEME FOR RECRUITMENT OF DIRECTOR-CUM-OFFICER ON SPECIAL DUTY, ARCHIVES IN THE CENTRE FOR JUDICIAL ARCHIVES OF ODISHA

[See Rule. 5(6)]

The Centre for Judicial Archives of Odisha has been established by the Government of Odisha, Home Department Notification No. 14380, dated the 1st May, 2022 for documentation of judicial history of the State.

This Scheme for Recruitment of Director-Cum-Officer on Special Duty, Archives at the Centre for Judicial Archives of Odisha seeks to engage experts to contribute to the Judicial History Project of the High Court of Orissa.

1. WORK PROFILE

The Director-Cum-Officer on Special Duty, Archives will work for Judicial History project of the Centre. The Director-Cum-Officer on Special Duty, Archives is entrusted with the responsibility to supervise and co-ordinate all operations connected with the management, preservation etc. of judicial records of the High Court and the District Courts of the State.

These duties involve

- (i) Overall supervision and management of the Archives in consultation with the Registrar, Records.
- (ii) Custody, use and withdrawal of judicial records.
- (iii) preparation of inventories, indices, catalogues and other reference media of Judicial records.
- (iv) Analyzing, developing, promoting and coordinating the standards, procedures and the techniques for improvement of the Record Management System.
- (v) Organization of exhibitions of documents for promotion of Judicial History of the State.
- (vi) Providing guidance to Research Scholars in research purposes.
- (vii) Any Other work assigned by the higher authority.

2. GENERAL TERMS AND CONDITIONS

- (i) The engagement in respect of in-service professional shall be on deputation basis for a period of 02 (two) years and in respect of retired professional shall be on purely temporary and contractual basis for a term of 02 (two) years terminable by one month's prior notice before completion of the tenure.

- (ii) The person applying for the said posts shall not be below 45 years and beyond 68 years of age as on the date of publication of the advertisement on the Court's website.

Provided that the Chief Justice may relax eligibility criteria in the event of non-availability of candidates holding the rank of in-service or retired professors.

3. ELIGIBILITY CRITERIA

Officers/ Retired Officers of the Central Government/ State Governments/ Union Territories /Semi Government/ PSUs/ Statutory or Autonomous Organizations/ Professor or equivalent from recognized Universities/Institutes or Research Institutions.

- (a) holding analogous posts on regular basis in the parent cadre or department; or
 (b) Possessing the educational qualification and experience as under;

Essential

- (i) Master's degree in Indian History/ Anthropology/ Archeology/ Law/ Library Science or a related discipline from a recognized university.
 (ii) 10 Years of experience in an Archives Office or Government Record Office in supervisory capacity or research or teaching in the relevant subject at graduate level in recognized Institution or University.

Desirable

- (i) Diploma in Archives and Records Management/ Archival Science.
 (ii) Knowledge in Indian constitutional/legal history, and/or expertise in deciphering Persian manuscript and/or Odia Karani script.

Note: Qualifications are relatable at the discretion of the Competent Authority in case of candidates otherwise well qualified.

4. METHOD OF SELECTION:

- (i) The advertisement inviting applications for temporary and contractual engagement of Director-Cum-Officer on Special Duty shall be published in at least two widely circulated newspapers, one of which must be in the regional language and also be uploaded in the website of the Court.
 (ii) Interested candidates may apply to the Registrar (Examination) of the High Court of Orissa in the application form under Schedule-I.

- (iii) The application form can be downloaded from the website, and it must be accompanied with the copies of documents, as enumerated in that form.
- (iv) The applications so received shall be scrutinized by the Recruitment Cell of the High Court and applications complete in all respects shall be placed before the RRDC Committee.
- (v) There shall be a selection of candidate as per the modalities to be fixed by the Committee.
- (vi) The Committee, on completion of the selection test, shall recommend the name of the selected candidate to the Chief Justice for his/ her engagement as Director-Cum-Officer on Special Duty, Archives at the Centre for Judicial Archives of Odisha.
- (vii) On the basis of the recommendation of the Committee and the final decision taken by the Chief Justice, the formal engagement order shall be issued by the Registrar General of the Court.

5. REMUNERATION:

- (i) The pay in case of in-service candidates shall be considered as per the Pay and Allowances along with other perks and privileges attached to the said posts.
- (ii) The remuneration in case of retired candidates shall be fixed by adopting the principle of pay minus pension and other facilities such as HRA & TPT Allowance.

6. HOW TO APPLY

- (i) Eligible in-service candidates are to send their applications in the prescribed format (SCHEDULE-I) along with "No Objection Certificate" from the competent authorities.
- (ii) Eligible retired candidates are to send their applications in the prescribed format (SCHEDULE-I).

The applications must be sent in a sealed envelope superscribing "APPLICATION FOR ENGAGEMENT AS DIRECTOR-CUM-OSD, ARCHIVES", to the Registrar (Examination) by Speed Post or by E-mail Id at highcourt.or@nic.in as per date prescribed in Advertisement.

7. DOCUMENTS TO BE ATTACHED

Self-attested true copies of certificates showing the candidate's qualifications, date of birth, experience along with supporting documents in respect of past service in any recognized College or University.

SCHEDULE – I

APPLICATION FOR ENGAGEMENT AS DIRECTOR-CUM-OSD, ARCHIVES

1. Name of the Applicant :
(In Block Letters)
2. Date of Birth :
3. Post(s) held :
4. Present place of posting :
(for in-service candidates)
5. Date of retirement :
(for retired Professors)
6. Permanent Address :
7. Present Address :
8. Telephone Number :
9. Email ID :
10. Period of Experience :
11. List of documents submitted :

Affix recent
passport
size
photograph

Place :

Date :

Full Signature of the candidate

15. In the said rules, a new appendix namely; Appendix-11 shall be inserted after Appendix-10 as follows:

APPENDIX-11

SCHEME FOR RECRUITMENT OF CONSULTANT, LAW & CONSULTANT, HISTORY IN THE CENTRE FOR JUDICIAL ARCHIVES OF ODISHA

[See Rule. 5(6)]

The Centre for Judicial Archives of Odisha has been established by the Government of Odisha, Home Department Notification No. 14380, dated the 1st May, 2022 for documentation of judicial history of the State.

This Scheme for Recruitment of Consultant, Law & Consultant, History at the Centre for Judicial Archives of Odisha seeks to engage experts to contribute to the Judicial History Project of the High Court of Orissa.

1. WORK PROFILE

The Consultant, Law and the Consultant, History will work for judicial history project in coordination with the Director- cum-Officer on Special Duty of the Centre. The work involves research into the old judicial records of the High Court and the District Courts of the State.

2. GENERAL TERMS AND CONDITIONS

- (i) The engagement in respect of in-service Professors shall be on deputation basis for a period of 02 (two) years and in respect of retired Professors shall be on purely temporary and contractual basis for a term of 02 (two) years terminable by one month's prior notice before completion of the tenure.
- (ii) The person applying for the said posts shall not be below 45 years and beyond 68 years of age as on the date of publication of the advertisement on the Court's website.

3. ELIGIBILITY CRITERIA

Consultant, Law: The candidate, who is an in-service or retired Professor, should be a post-graduate in Law and should have experience of teaching in Law for at least 10 (ten) years in any recognized College or University. Ph.D. degree with thesis in Indian constitutional/legal history would be an added advantage. History as one of the subjects in graduation level would also be an added advantage.

Consultant, History: The candidate, who is an in-service or retired Professor, should be a post-graduate in History and should have experience of teaching in History for at least 10 (ten) years in any recognized College or University. Specialization in Indian constitutional/legal history, and/or expertise in deciphering Persian manuscript and/or Odia Karani script would be an added advantage.

Provided that the Chief Justice may relax eligibility criteria in the event of non-availability of candidates holding the rank of in-service or retired professors.

4. METHOD OF SELECTION:

- (i) The advertisement inviting applications for temporary and contractual engagement of Consultant, Law & Consultant, History shall be published in at least two widely circulated newspapers, one of which must be in the regional language and also be uploaded in the website of the Court.
- (ii) Interested candidates may apply to the Registrar (Examination) of the High Court of Orissa in the application form under Schedule-I.
- (iii) The application form can be downloaded from the website, and it must be accompanied with the copies of documents, as enumerated in that form.
- (iv) The applications so received shall be scrutinized by the Recruitment Cell of the High Court and applications complete in all respects shall be placed before the RRDC Committee.
- (v) There shall be selection of candidates as per the modalities to be fixed by the Committee.
- (vi) The Committee, on completion of the selection test, shall recommend the names of the selected candidates to the Chief Justice for their engagement as Consultant, Law and Consultant, History respectively.
- (vii) On the basis of the recommendations of the Committee and the final decision taken by the Chief Justice, the formal engagement orders shall be issued by the Registrar General of the Court.

5. REMUNERATION:

- (i) The pay in case of in-service candidates shall be considered as per the Pay and Allowances along with other perks and privileges attached to the said posts.
- (ii) The remuneration in case of retired candidates shall be considered by adopting the principle of 'pay minus pension' or Rs.1,00,000/- (Rupees One Lakh) only per month whichever is less.

6. HOW TO APPLY

- (i) Eligible in-service candidates are to send their applications in the prescribed format (SCHEDULE-I) along with "No Objection Certificate" from the competent authorities.
- (ii) Eligible retired candidates are to send their applications in the prescribed format (SCHEDULE-I).

The applications must be sent in a sealed envelope superscribing "APPLICATION FOR ENGAGEMENT AS CONSULTANT, LAW" or "APPLICATION FOR ENGAGEMENT AS CONSULTANT, HISTORY" as the case may be, to the Registrar (Examination) by Speed Post or by E-mail Id at highcourt.or@nic.in as per date prescribed in Advertisement.

7. DOCUMENTS TO BE ATTACHED

Self-attested true copies of certificates showing the candidate's qualifications, date of birth, experience along with supporting documents in respect of past service in any recognized College or University.

SCHEDULE – I

APPLICATION FOR ENGAGEMENT AS CONSULTANT, LAW/HISTORY

1. Name of the Applicant :
(In Block Letters)
2. Date of Birth :
3. Post(s) held :
4. Present place of posting :
(for in-service candidates)
5. Date of retirement :
(for retired Professors)
6. Permanent Address :
7. Present Address :
8. Telephone Number :

Affix recent passport size photograph
--

9. Email ID :
10. Period of Teaching Experience :
11. List of documents submitted :

Place :

Date :

Full Signature of the candidate

16. In the said Rules, wherever the words “Male/Female” occurs shall be substituted by the words “Male/Female/Others”.

BY ORDER OF THE CHIEF JUSTICE
SATYA RANJAN PRADHAN
REGISTRAR (JUDICIAL)